

मासुति कारों की बिक्री से काला धन
प्राप्त होने के आरोप की जांच

*189. श्री सत्य प्रकाश मालवीय :
क्या उद्योग और कम्पनी कार्य मंत्री 18
मार्च 1985 की राज्य सभा में अताराकित
प्रश्न संख्या 223 के दिये गये उत्तर को
देखेंगे और यह बताने की कृपा करेंगे कि :

(क) मासुति कारों की बिक्री में प्राप्त
होने वाले काले धन के संबंध में की जा
रही जांच के कब तक पूरा हो जाने की
आशा है ; और

(ख) क्या सरकार इस जांच को पूरा
करने के लिये कोई समय सीमा निर्धारित
करने का विचार रखती है और यदि हां
तो उसका ब्यापार क्या है ?

रसायन और उर्वरक मंत्री तथा उद्योग और
कार्य मंत्री (श्री वीरेन्द्र पाटिल) : (क) और (ख)
वित्त मंत्रालय जिसने मासुति कारों की बिक्री से
प्राप्त होने वाले काले धन के सम्बन्ध
में जांच के आदेश दिये हैं ने बताया
है कि इस जांच पड़ताल के पूरा होने
में अभी कुछ और समय लगेगा ।

श्री सत्य प्रकाश मालवीय : मान्यवर
क्या मंत्री जी बताने की कृपा करेंगे कि जो
शिकायत है उसका विस्तृत विवरण
क्या है ? किसके विरुद्ध शिकायत है ?
किस-किस के विरुद्ध जांच चल रही है ?

SHRI VEERENDRA PATIL: Sir,
investigation is going on in the Fi-
nance Ministry. I am not in a posi-
tion to give details because they must
be having the details. I do not have
them.

श्री सत्य प्रकाश मालवीय : मान्यवर,
जो मेरा मूल प्रश्न है उसे देखने की कृपा
करें । जो मेरा प्रश्न है उसका मंत्री जी ने
लिखित उत्तर नहीं दिया है । मेरा स्पष्ट
सवाल था । मंत्री जी ने उत्तर दिया है—
वित्त मंत्रालय के कहने से जांच बैठाई गई
है । जांच-पड़ताल कब पूरी होगी, इसका
समय नहीं बता सकते हैं ।

SHRI N.K.P. SALVE: The question
of black money could never have been
asked of this Ministry.

SHRI VEERENDRA PATIL: I do
not know...

MR. CHAIRMAN: Mr. Malaviya's
point is that this is in relation to
generation of black money in one
particular respect, namely, Maruti
sales. (Interruptions) Question Hour
is over.

WRITTEN ANSWERS TO QUESTIONS

Programme for development of com- munication system in Orissa

*181. SHRI SANTOSH KUMAR
SAHU: Will the Minister of COM-
MUNICATIONS be pleased to state:

(a) whether it is a fact that Gov-
ernment have drawn up a programme
for development of the communica-
tion system in the State of Orissa in
the near future by (i) connecting the
State Headquarter Bhubaneswar
with all district headquarters by direct
line and S.T.D. lines; (ii) providing
S.T.D. system in sub-divisional head-
quarter and (iii) opening a Public
Call Office in every Panchayat Head-
quarters; and

(b) if so, what are the details in
this regard?

THE MINISTER OF STATE OF
THE MINISTRY OF COMMUNICA-
TIONS (SHRI RAM NIWAS MIR-
DHA): (a) Yes, Sir. All District Head-
quarters of Orissa are already con-
nected to the State Capital, Bhuba-
neshwar, by direct trunk lines. In
addition, S.T.D. from all District
Headquarters to State Capital Bhuba-
neshwar has also been planned.

Provision of STD facility in sub-
divisional Headquarters is not a plan
priority.

Long Distance Public Call Office can be provided at Panchayat Headquarters on subsidized basis if it happens to qualify as a category station like

—Tehsil Headquarters

—Sub Tehsil Headquarters

--Block Headquarters

--Places with a population of 5,000 or more in ordinary areas and 2500 or more in backward or hilly areas.

--Places with Police Stations under the charge of an Officer of the rank of a Sub-Inspector of Police or above.

--Out of the way places.

--Tourist/Pilgrimage centres/agricultural/irrigation/power project sites/townships.

--Other stations on the basis of financial viability or in the case of loss on rent and guarantee basis.

(b) Out of 13 district headquarters of Orissa, 2 District headquarters namely Cuttack and Puri are connected on STD to the State Capital Bhubaneswar. The remaining 11 District Headquarters, namely Balasore, Baripada, Bhawanipatna, Bolangir, Chatrapur (Ganjam) Dhenkanal, Keonjhar, Koraput, Phulbani, Sambalpur and Sundargarh are planned to be provided with STD facilities during the 7th Plan period subject to availability of switching and transmission equipment.

Anti-histamins bulk drugs

*182. SHRI MIRZA IRSHADBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of anti-histamins bulk drugs produced in the country along with the names of their producers, their licensed capacity and production during the last three years, yearwise;

(b) what is the price fixed for each bulk drug by his Ministry;

(c) what is their captive consumption and sale to non Associated formulators during the last three years, yearwise;

(d) the names of their formulations based on these drugs along with the price of each pack and each strength as well as annual sales turnover of each during the last three years, yearwise;

(e) what is the price per kg of the bulk drug on which the price of each formulation of each manufacturer has been worked out; and

(f) whether it is a fact that the anti-histamins drugs have been proposed for price decontrol by NDPDC, in spite of the fact that manufacturers are overcharging and if so, the reasons thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) Of the anti-histaminic drugs which are specified in the Second Schedule to the Drugs (Prices Control) Order, 1979, 11 are being produced in the country. Price of nine of such drugs have been